

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 14/2019

Dated:-18th February, 2019.

Pursuant to the transfer & posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committees for South District are hereby reconstituted with immediate effect:-

I. VIGILANCE COMMITTEE

1. Sh. Harish Dudani Addl. Sessions Judge (SFTC)(South) - Chairperson
2. Sh. Rajesh Kumar Singh, Special Judge (NDPS) (South) - Member
3. Ms. Anuradha Shukla Bhardwaj, Spl. Judge (PC Act) CBI (South) - Member

II. PURCHASE COMMITTEE

1. Ms. Sunena Sharma, Addl. Sessions Judge (South) - Chairperson
2. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) - Member
3. Sh. Sachin Sangwan, Administrative Civil Judge (South) - Member
4. Sh. Krishna Sah, Asstt. Account Officer (South) - Member
5. Nominee of Finance Deptt. of GNCTD (as per norms) - Member

III. BUDGET ESTIMATES COMMITTEE

1. Ms. Sunena Sharma, Addl. Sessions Judge (South) - Chairperson
2. Sh. Munish Markan, Addl. District Judge (South) - Member
3. Sh. Krishna Sah, Asstt. Account Officer (South) - Member

IV. SEXUAL HARASSMENT COMMITTEE

1. Ms. Sunena Sharma, Addl. Sessions Judge (South) - Chairperson
2. Sh. Saurabh Kulshreshtha, Addl. Sessions Judge (South) - Member
3. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) - Member
4. Ms. Prabhdeep Kaur, Metropolitan Magistrate (NI Act) - Member
5. Ms. Anju Talukdar - Independent Member
6. Sh. Mahender, Judicial Assistant - Member
(Vice President, District & Sessions Courts Employees Welfare Association (South))
7. Ms. Laxmi, Sr. Judicial Assistant/Branch In-charge (Bail & Filing) - Member

V. STAFF TRAINING

1. Sh. Munish Markan, Addl. District Judge (South) - Chairperson
2. Ms. Priya Mahendra, Addl. District Judge (South) - Member
3. Ms. Neha Priya, Civil Judge (South) - Member

**VI. COMMITTEE FOR CENTRALIZED REGISTRY FOR FILING CHALLANS,
CHARGESHEET AND OTHER DOCUMENTS FILED BY THE POLICE**

1. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) - Chairperson
2. Sh. Harjyot Singh Balla, Addl. Chief Metropolitan Magistrate (South) - Member
3. Sh. Gaurav Gupta, Metropolitan Magistrate (South) - Member
4. Ms. Niti Phutela, Metropolitan Magistrate (Mahila Court) (South) - Member

**VII. COMMITTEE FOR TRANSMISSION OF FILES RECEIVED FROM THE HON'BLE
HIGH COURT TO DISTRICT COURT**

1. Sh. Nikhil Chopra, Addl. District Judge (South) - Officer In-Charge
2. Sh. S.P. Arora, Sr. Judicial Assistant/Branch In-Charge (Admn.) (South) - Nodal Officer
3. Sh. Krishna Sah, Asstt. Accounts Officer (South) - Nodal Officer

VIII. ARREARS COMMITTEE

1. Sh. Harish Dudani Addl. Sessions Judge (SFTC)(South) - Chairperson
2. The Principal Judge, Family Court, South District - Ex-Officio Member
3. Sh. Nikhil Chopra, Addl. District Judge (South) - Member
4. Ms. Illa Rawat, Special Judge (PC Act), CBI (South) - Member
5. Chief Metropolitan Magistrate (South) - Ex-Officio Member
6. Senior Civil Judge (South) - Ex-Officio Member



IX. UNDER TRIAL REVIEW COMMITTEE

- | | |
|---|--------------------|
| 1. District & Sessions Judge (South) | - Chairperson |
| 2. Superintendent, Central Jail, Tihar | -Ex-Officio Member |
| 3. Deputy Commissioner (South) | -Ex-Officio Member |
| 4. Deputy Commissioner of Police (South) | -Ex-Officio Member |
| 5. Secretary, District Legal Services Authority (South) | -Ex-Officio Member |

X. DISTRICT VICTIMS COMPENSATION COMMITTEE

- | | |
|--|---------------|
| 1. Ms. Anuradha Shukla Bhardwaj, Spl. Judge (PC Act) CBI (South) | - Chairperson |
| 2. Sh. S.K. Dash Chief Public Prosecutor (South) | - Member |
| 3. Ms. Shreya Arora Mehta, Secretary, DLSA (South) | - Convener |

XI. CRIMINAL INJURIES COMPENSATION BOARD

- | | |
|---|--------------------|
| 1. District & Sessions Judge (South) | - Chairperson |
| 2. District Magistrate/Deputy Commissioner South | -Ex-Officio Member |
| 3. Deputy Commissioner of Police (South) | -Ex-Officio Member |
| 4. Civil Surgeon or the Chief Medical Officer of South District | -Ex-Officio Member |
| 5. Secretary, District Legal Services Authority (South) | -Ex-Officio Member |

XII. COMMITTEE TO GET RANDOM INSPECTION DONE TO CHECK WHETHER THE PERSONS ACTING AS OATH COMMISSIONERS AT SAKET COURTS ARE DULY AUTHORIZED OR NOT.

- | | |
|--|---------------|
| 1. Ms. Vineeta Goyal, Addl. District Judge (South) | - Chairperson |
| 2. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) | - Member |
| 3. Sh. Sachin Sangwan, Administrative Civil Judge (South) | - Member |

XIII. COMMITTEE FOR SUGGESTIONS FOR IMPLEMENTATION AND FOLLOW UP ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTIONS ADOPTED IN THE CHIEF JUSTICE CONFERENCE HELD ON 22nd AND 23rd APRIL, 2016.

- | | |
|---|-------------------------|
| 1. Officer In-Charge (Arrears Committee) | -Ex-Officio Chairperson |
| 2. Officer In-Charge (Building Maintenance Committee) | -Ex-Officio Member |
| 3. Officer In-Charge (Judl.-I) | -Ex-Officio Member |
| 4. Judge In-Charge (Mediation) | -Ex-Officio Member |
| 5. Officer In-Charge (Computers) | -Ex-Officio Member |

Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only by the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

Asha Menon
(Asha Menon) 18-1-19.

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 3615-3701 /AM/D&SJ(South)/Saket/ND/19 Dated:-

18-2-19

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi.
5. All the concerned Officers.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east).
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. of South District at Saket Courts Complex, New Delhi.
9. For uploading on LAYERS.
10. For uploading on Centralized Website through LAYERS.
11. Guard File.

Asha Menon
(Asha Menon) 18.2.19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi